
(2023) 04 NGT CK 0041

National Green Tribunal Principal Bench, New Delhi

Case No: M.A. No. 32 Of 2023 In Original Application No. 863 Of 2022

Joginder Singh & Ors

APPELLANT

Vs

State of H.P

RESPONDENT

Date of Decision: April 26, 2023

Citation: (2023) 04 NGT CK 0041

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement